Government of Jammu and Kashmir General Administration Department

Civil Secretariat, Srinagar.

Notification Srinagar, the 17th of July, 2021

S.O. 245.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, read with Section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010, the Government hereby makes the following amendment in the J&K Appointment to Class-IV (Special Recruitment) Rules, 2020:

- (i) In Rule 5.-
 - (a) In clause (i) of Explanation to sub-rule (3), for the word "brother", substitute the words and sign "spouse, brother"; and
 - (b) In sub-rule (4) for the word "Sub-Divisional MagIstrate", substitute the words "an officer holding the post of Sub-Divisional Magistrate or Assistant Commissioner or Additional Deputy Commissioner."

By order of the Lieutenant Governor.

Sd/(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to the Government

Dated: 17.07.2021

No.GAD-MTGORBIV/127/2021-09-GAD

Copy for information to:

1. Ld. Advocate General, J&K.

2. Additional Chief Secretary, H&ME Department.

3. Director General of Police, J&K.

All Principal Secretaries to the Government.

- 5. Principal Secretary to the Lleutenant Governor, J&K.
- Principal Resident Commissioner, J&K Government, New Delhi.
- 7. Chief Electoral Officer, J&K.
- 8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 9. All Commissioner/Secretaries to the Government.
- 10. Divisional Commissioner, Kashmir/Jammu.
- 11. Chairperson, J&K Special Tribunal.
- 12. All Deputy Commissioners.
- 13. Director General, IMPARD, J&K.
- 14. Director, Information, J&K.
- 15. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
- 16. Secretary, J&K PSC/Backward Classes Commission/SSB/BOPEE.
- 17. Director, Estates, J&K.
- Director, Archives, Archaeology and Museums.
- 19. Secretary, J&K Legislative Assembly.
- 20. General Manager, Government Press, Jammu/Srinagar.
- 21. Private Secretary to the Chief Secretary.
- 22. Private secretary to Advisor (F)/(B)/(BK) to the Lieutenant Governor.
- 23. Private Secretary to Commissioner/Secretary to the Government, GAD.
- 24. In-charge, GAD Website.

25. Government Order file/Stock file.

Deputy Secretary to the Government